SUPREME COURT OF INDIA

This file relates to reconsideration of the proposal for appointment of following three Additional Judges of the Chhattisgarh High Court, as Permanent Judges of that High Court:

- 1. Shri Justice Sharad Kumar Gupta,
- 2. Shri Justice Ram Prasanna Sharma, and
- 3. Shri Justice Arvind Singh Chandel.

The recommendation made by the Collegium of the Chhattisgarh High Court <u>vide</u> Minutes dated 4th January, 2019 and approved by the Supreme Court Collegium <u>vide</u> Minutes dated 8th April, 2019 has been referred back to the Supreme Court for reconsideration in light of certain unconfirmed inputs placed in the file.

The Collegium considers it appropriate to defer final decision in the matter till verification of the above-mentioned inputs to be done by the Chief Justice of the Chhattisgarh High Court, who may be requested in this regard.

Since the tenure of the above-named Additional Judges is due to expire very shortly on 26th June, 2019, the Collegium recommends that pending final decision to be taken by the Collegium in the matter after verification of the above-mentioned inputs, S/Shri Justices Sharad Kumar Gupta, Ram Prasanna Sharma, and Arvind Singh Chandel be appointed as Additional Judges for a fresh term of six months w.e.f. 27th June, 2019.

One of the members of the Collegium viz. Shri Justice N.V. Ramana, who is away from Delhi, has telephonically conveyed his concurrence to this recommendation. Keeping in view the urgency in the matter, the above proposal may be processed without waiting for his written concurrence.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

June 12, 2019.